

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF FINANCIAL SERVICES

LOK SABHA
UNSTARRED QUESTION NO. 5024
ANSWERED ON MONDAY, 23 MARCH, 2026/CHAITRA 02, 1948 (SAKA)

Crop Loans by Banks

+5024. SHRI OMPRAKASH BHUPALSINH ALIAS PAVAN RAJENIMBALKAR:

Will the Minister of FINANCE be pleased to state:

- (a) whether it has come to the notice of the Government that farmers who have settled their loans and the farmers with low credit scores are being denied crop loans by nationalised banks;
- (b) if so, the number of such cases, State-wise;
- (c) whether delaying or denying crop loans to such farmers is in conformity with the farmer-friendly policies of the Government, if so, the details thereof; and
- (d) the concrete steps being taken by the Government to provide loans to such farmers on time?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI PANKAJ CHAUDHARY)

(a) to (c) In a deregulated credit environment, lenders including nationalized banks are expected to take credit decisions as per their Board approved policies and broad regulatory guidelines. As per Reserve Bank of India's (RBI) Master Direction on Credit Risk Management dated 28.11.2025, banks are required to include in their loan policies / credit appraisal processes, suitable provisions for obtaining Credit Information Reports (CIRs) from one or more Credit Information Companies (CICs) so that the credit decisions are based on credit information available in the system. The CIC information is referred for due diligence purpose and is taken into account in such cases where there is a default on the part of the borrower in any other lending institution.

(d) The Government and RBI have taken several measures to provide hassle free access to affordable credit to the farmers which inter-alia include:

- Department of Financial Services *vide* its letter dated 04.02.2019 has advised banks to waive processing, documentation, inspection, ledger folio charges and all other service charges for Kisan Credit Card (KCC)/crop loans up to Rs. 3 lakh.
- Annual fixing of ground level agriculture credit targets and Priority Sector lending targets for banks
- Adequate and timely credit support through Kisan Credit Card (KCC)/ Modified Interest Subvention Scheme (MISS)
- Collateral free short-term agriculture credit upto Rs 2 lakh

- Kisan Rin Portal (KRP) has been launched in September 2023, enabling Aadhaar-based beneficiary verification and faster digital claim settlements under the Modified Interest Subvention Scheme (MISS) for loans availed through KCC.
- The Jan Samarth portal has been started as a one-stop digital platform for linking Government-sponsored loans and subsidies Schemes. It provides a quick and efficient way to apply for loans and obtain approvals based on a digital evaluation of the applicant's data.
